

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-87/1998/3216/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Barpeta.

Dated Guwahati, the <sup>th</sup> 27 March, 2024.

Sub:- **Casual leave and Restricted holiday.**

Ref:- Your letter No. MACT (B) 622 Dated the 21<sup>st</sup> March, 2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **two days casual leave on 27.03.2024 and 28.03.2024** and permission to avail **restricted holiday on 30.03.2024, along with station leave permission, from the morning of 23.03.2024 till the evening of 31.03.2024**, has been granted. The District & Sessions Judge, Barpeta, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-87/1998/3217-3218/A, dated , 27-03-2024**

Copy to:

1. The District & Sessions Judge, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**